

1	2	3	4	5
2007-08	661	326	423	22
2008-09	1089	236	1294	58

The National Highways Authority of India has awarded 19 works under NHDP (National Highway Development Project) from April, 2006 to June, 2009.

*Information from Chhattisgarh, Goa, Gujarat, Maharashtra, M.P. Rajasthan, Tamil Nadu, Puducherry, Daman Diu & Dadra Nagar Haveli is being collected and will be laid on the Table of the House.

Upgrading AN-32 transport aircraft

*280. SHRI VIJAY JAWAHARLAL DARDA:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether in view of crash of Russian built AN-32 transport aircraft of the Air Force, Government has signed a deal with Ukraine to upgrade the ageing planes;

(b) if so, under what terms and conditions Government has signed a deal with Ukraine Government;

(c) what were the conditionalities at the time of acquisition of Russian AN-32 aircraft;

(d) whether the Russian Government has since followed the conditionalities in supply of AN-32 aircraft; and

(e) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (e): A contract for Total Technical Life Extension (TTLE), Overhaul and Re-equipment of AN-32 fleet has been concluded with Spets Techno Export, Ukraine to overhaul and upgrade these planes, as part of the IAF fleet management approach. The project includes calendar life extension upto 40 years, overhaul and re-equipment of AN-32 aircraft. There were no conditionalities at the time of acquisition of AN-32 with the Russian Government.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Setting up power Plants in SEZs

1951. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is difference of opinion between Department of Commerce and Department of Revenue on the question of setting up Power Plant in Special Economic Zone (SEZ);

(b) if so, the details thereof;

(c) what will be the revenue loss by means of waiver of taxes and duties to the Government if a Captive Power Plant is set up in a SEZ both in the processing or in the non-processing area; and

(d) how Government is planning to recover this revenue loss?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) The guidelines dated 27th February, 2009 on